

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 28TH DAY OF APRIL 2020/8TH VAISAKHA , 1942

O.P(C) 848 OF 2020

OP.C. 848 OF 2020(Against order dated 2.3.2020 in I.A No.1/2020 in O.S. NO.128/2020 on the file of the Munsiff's Court, Cherthala)

Petitioner/Accused No.4 in the crime:

J.R.AJITH, AGED 50 YEARS,
S/O.RAJU, DUSSAMPARAMB VEETIL,
CHANTHIROOR P.O, AROOR VILLAGE,
CHERTHALA TALUK, ALAPPUZHA DISTRICT.

Respondents:

1. K.A.KUNJAPPAN, AGED 60 YEARS,
S/O.AYYAPPAN, AJI NIVAS, KOPPAYI KIZHAKKE CHIRAYIL,
ULAVEYPU P.O, THAIKKATTUSSERY VILLAGE,
CHERTHALA TALUK, ALAPPUZHA DISTRICT, PIN – 688 524.
2. KOPPAYICHAL MICHABHOOMI CHERUKIDA KARSHAKA SEVA SAMITHI,
1 21/79, ULAVEYPU P.O, THAIKKATTUSSERY VILLAGE,
CHERTHALA TALUK, ALAPPUZHA DISTRICT, PIN – 688 524
REPRESENTED BY ITS SECRETARY.
3. E.R.PRATHAPAN, S/O.RAGHAVAN, AGED 55 YEARS,
EDATHARA VEETIL, ULAVEYPU P.O, THAIKKATTUSSERY VILLAGE,
CHERTHALA TALUK, ALAPPUZHA DISTRICT, PIN – 688
4. PUSHPAGADHAN, S/O.RAGHAVAN, AGED 65 YEARS,M
PUTHUVALLAM CHIRAYIL, ULAVEYPU P.O,
THAIKKATTUSSERY VILLAGE, CHERTHALA TALUK,
ALAPPUZHA DISTRICT, PIN – 688 524.
5. SURESH BABU,S/O.KUTTAPPAN, AGED 56 YEARS,
PRIYA VILASAM, ULAVEYPU P.O, THAIKKATTUSSERY VILLAGE,

CHERTHALA TALUK, ALAPPUZHA DISTRICT, PIN – 688 524.

6. C.K.VELAPPAN, S/O.KRISHNAN, AGED 58 YEARS,
KRISHNAKRIPA, ULAVEYPU P.O,
THAIKKATTUSSERY VILLAGE,
CHERTHALA TALUK, ALAPPUZHA DISTRICT, PIN – 688 524.

BY Public Prosecutor SRI.BINEESH E.C.

THIS OP.CRL. HAVING BEEN FINALLY HEARD ON 28.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

C.S. DIAS, J

=====

OP.C. NO. 848 OF 2020

=====

DATED THIS THE 28th DAY OF APRIL, 2020

ORDER

The 2nd respondent entered appearance through Adv. Rahul.

The interim order granted by this Court will stand extended till
30/05/2020.

Nsd

**C.S. DIAS
JUDGE**